

(c) whether it is also a fact that the Cochin Shipyard has failed to secure any order for the last three years; and

(d) the steps being taken to improve the functioning of the Cochin Shipyard ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b) A number of recommendations and suggestions made by Datta Committee, pertaining to production and productivity, are being progressively implemented. For the scheme for additional balancing facilities, which requires investment, a suitable provision has already been made in the VIIth Plan. However, some of the recommendations such as introducing punching at gates and punching for lunch, etc. could not be fully implemented due to certain limitations. As regards recommendations for incentive scheme, the matter has been referred to a consultant who is working out a scheme.

(c) Cochin Shipyard has not signed any new orders for shipbuilding in the last three years. However, a letter of intent, for the construction of three oil tankers of 86000 DWT each, has been received by CSL from SCI.

(d) The measures taken to improve the functioning of the shiyard include introduction of various modern work practices like production of composite drawings, advance outfitting of units, systems approach to problems, scientific methods to ensure material availability, reduction of inventory, improved industrial relations and improving management effectiveness through training and development of personnel.

Works given to private entrepreneurs for construction of national highways

2650. KUMARI PUSHPA DEVI :
SHRI GURUDAS KAMAT :

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government had invited private entrepreneurs to invest in selected schemes of construction of National High-

ways (including bye-passes) with a view to augment the availability of resources for National Highway development;

(b) if so, the number of private entrepreneurs who responded to the invitation of the Government; and

(c) the details of works given to them so far?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Eight in number.

(c) No work has yet been allotted to any private entrepreneur.

Funds allocated for sterilisation during Seventh Plan.

2651. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the allocation of funds to each State and Union Territory in the Seventh Plan period for the sterilisation of men and the criteria for this?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : Funds to States/UTs are allocated each year based on the performance to be achieved. State-wise work programmes are also determined annually.

S.D.F.C. notices to fishing companies

2652. SHRI D.P. JADEJA : Will the Minister of TRANSPORT be pleased to state :

(a) whether any notice have been issued to fishing companies by Shipping Development Fund Committee for defaulting payment of dues owed by such companies to S.D.F.C.

(b) if so, the names of the fishing companies who have received such notices; and

(c) whether in view of difficult position, further interest concession is proposed to be granted to fishing companies?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir,

(b) Names of fishing companies to whom notices have been issued for default in payment of dues to Shipping Development Fund Committee is given in statement below.

(c) Out of Rs. 184.00 lakhs due for payment to Shipping Development Fund Committee by fishing companies, so far Rs. 132.82 lakhs have already been paid back which represents 72% recovery. There is no proposal for granting further interest concessions to fishing companies.

Statement

List of fishing companies to whom notices have been issued by Shipping Development Fund Committee

STATE PUBLIC SECTOR :

- a) Andhra Pradesh Fisheries Corporation, Kakinada.
- b) Kerala Fisheries Corporation Ltd, Ernakulum.

PRIVATE SECTOR :

- a) Pron Magnate (P) Ltd., Visakhapatnam.
- b) West Coast Marine (P) Ltd.
- c) Marshall Sea Foods, Calcutta.
- d) Uni Marine (P) Ltd., Calcutta.
- e) Phoenix India Marine (P) Ltd., Visakhapatnam.
- f) Sancheti Food Products (P) Ltd., Calcutta.

Health checks at Delhi Airport

2653. SHRI CHINTAMANI PANIGRAHI : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is lack of co-ordination between the Directorate of Health and the Department of Tourism in regard to checking passengers at the international arrival concourse of Delhi Airport;

(b) whether it is a fact that it has caused unnecessary delay to the passengers;

(c) if so, the steps taken to have better co-ordination between the two Departments and minimise the delay to passengers; and

(d) the policy of Government in regard to health checks at the Delhi Airport ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (d) The information is being collected and will be laid on the table of the Sabha.

Increase in quota of 2nd class Reservation in Saurashtra Mail from Khambhalia Station

2654. SHRIMATI PATEL RAMJIBHAI MAVANI : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that only one train viz. Saurashtra Mail is passing through Khambhalia Railway Station in Saurashtra, Gujarat on Western Railway which goes to Bombay while other trains are going from Hapa Railway Station;

(b) if so, whether it is a fact that Hapa Railway Station is about 75 KMs from Khambhalia Railway Station;

(c) if so, whether there is a demand to increase the quota of 2nd class reservation from Khambhalia Station in Saurashtra Mail to 10 seats instead of existing 4 seats at present keeping in view of the fast development of Khambhalia due to conversion from Metre-Gauge to Broad-gauge ; and

(d) if so, the action taken to increase the same ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Distance between Hapa and Khambhalia stations is about 63 kms;

(c) Yes, Sir.